NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
---	CA9AA) 07/17	Hearing	230-232	DKR Healthcare P. Ltd.

SL.NO. NAME (IN CAPITAL) & PHONE NUMBER **DESIGNATION** **REPRESENTATION TO WHOM (Petitioner_____ Respondent)** **SIGNATURE**

1. SAJI. P. JOHN
SPJ Legal Advocate for petitioner.

Counsel for Petitioner Company is present. He reported that he has complied with the objections.

For hearing, posted to 23.03.2017.

MEMBER (J) MEMBER (T)